COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 304 OF 2016

Dated: 21st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NTPC Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh

Mr. Pratyush Singh

Counsel for the Respondent(s) : Mr. Manu Seshadri for R.1

Mr. Pradeep Misra

Mr. Shashank Pandit for R-2

Mr. R.B.Sharma for R-7

<u>ORDER</u>

It is represented that pleadings are complete.

List the matter for hearing on <u>30.10.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt